

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.406
CA(CAA)/20/ND/2023

IN THE MATTER OF:

AKG Extrusions Private Limited and AKG ... Applicant
Plastics Private Limited

Under Section 230-232

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the I.T. Department : Ms. Zehra Khan, Jr. St. Counsel,
Mr. Vikramaditya Singh, Ms. Anauntta
Shankar, Advs.
For the OL : Mr. Kartikeya Asthana, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant as well as OL are present. The Applicant is yet to produce the documents for perusal before OL. The Applicant is directed to approach the OL and submit the documents for perusal. List the matter on **16.07.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)